

Government of India
Ministry of Development of North Eastern Region

RAJYA SABHA
UNSTARRED QUESTION No. 681

To be answered on
Thursday, February 5, 2026/ 16 Magha, 1947 (Saka)

QUESTION

Ongoing NESIDS projects

681. Smt. Ranjeet Ranjan:
Shri Digvijaya Singh:
Smt. Phulo Devi Netam:

Will the Minister of **Development of North Eastern Region** be pleased to state:

- (a) the outstanding balances for all ongoing North-East Special Infrastructure Development Scheme (NESIDS) projects as on 31 December 2025, State-wise and sector-wise;
- (b) the identified projects where more than 50 per cent of approved cost remains unspent despite receiving sanctions more than two years ago;
- (c) the number of projects that are currently delayed beyond the original completion timeline, State-wise; and
- (d) the details of sectoral allocation since its inception, year-wise?

ANSWER

The Minister of State of the Ministry of Development of North Eastern Region
(Dr. Sukanta Majumdar)

(a) to (d) The North East Special Infrastructure Development Scheme (NESIDS) was approved as a new Central Sector Scheme in 2017-18 and restructured into two components viz. NESIDS (Roads) and NESIDS (Other than Roads Infrastructure) in 2022-23. The State-wise and sector-wise outstanding balances against sanctioned projects under NESIDS, as on 31.12.2025, are annexed.

As on 31.12.2025, there are 3 projects under NESIDS (Roads) and 27 projects under NESIDS (OTRI) that had been sanctioned more than 2 years ago, where more than 50% of the sanctioned cost is unspent.

The implementation period of the projects sanctioned under NESIDS depends upon various factors such as the geographical location, terrain, availability of land, mandatory statutory clearances, removal of obstacles, financial closures etc.

Under NESIDS (Roads), specific gap-funding is provided to the NER states for the construction of roads and bridges that are not getting covered under any other scheme of Government of India. Under NESIDS (OTRI), projects leading to the creation of infrastructure for Primary and Secondary Health care, Primary and Secondary Education, water supply, solid waste management, Industrial development, Civil aviation, sports, telecom etc. are considered for sanction. The selection of projects across sectors are done by the concerned State Governments of NER as per their priority.

Under NESIDS, a normative outlay has been provisioned for each of the North Eastern States based on weightage that is derived on the parameters such as area, population, human development index, road density (per 1000 sq. km.), percentage of census of villages electrified, number of hospital beds (allopathy) per 1000 persons and percentage of household having safe drinking water.

ANNEXURE

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE
UNSTARRED QUESTION NO. 681 TO BE ANSWERED IN THE RAJYA SABHA
ON 5th FEBRUARY, 2026 REGARDING “ONGOING NESIDS PROJECTS”**

State-wise outstanding balances for all Ongoing NESIDS Projects

S.No.	State	No. of Projects	Ongoing Liability (As per admissible Central Share) (Rs. in Cr.)
1	Arunachal Pradesh	25	395.37
2	Assam	35	1012.87
3	Manipur	25	441.38
4	Meghalaya	13	258.05
5	Mizoram	24	275.81
6	Nagaland	20	406.09
7	Sikkim	7	107.90
8	Tripura	18	308.71
Total		167	3206.18

Sector-wise outstanding balances for all Ongoing NESIDS Projects

S.No.	Sector	No. of Projects	Ongoing Liability (As per admissible Central Share) (Rs. in Cr.)
1	Civil Aviation	1	12.00
2	Digital Connectivity	2	49.79
3	Education	35	774.55
4	Health	36	317.87
5	Power	10	211.88
6	Roads and Bridges	53	1402.11
7	Sports	4	118.98
8	Tourism and Culture	4	95.91
9	Solid Waste Management	1	49.19
10	Water Supply	21	173.90
Total		167	3206.18